## Name of the corporate debtor: Sabve Rohini Contractors Private Limited Date of commencement of CIRP: 27/03/2025 List of creditors as on 08/12/2025

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

															(Amount in ₹)
			Details of	f claim received	Details of claim admitted							Amount of			
Si No		ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	share	Amount of contingent claim	any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Arora Holding Ltd.	gs Pvt. 2	1-04-2025	23,94,395	23,94,395	Unsecured	-	-	-	2.33	-	-	-	-	As per Note Below
2	HRPL Restar		14-09-2025	9,92,32,642	9,92,32,642	Unsecured	-		-	96.70	-	-			Form C dated 10.04.2025 reflected a claim amount of ₹7,50,69,493, which was subsequently revised to ₹7,78,63,763 as per the Form C submitted on 15.05.2025. The claim was further updated to ₹9,92,32,642 as of 04.09.2025. And also Note Below
3	Veena Sal	00 2	5-04-2025	1,58,05,112	-	Unsecured	-	-	Yes	-	-	-	1,58,05,112		As per Note Below
- 4	Rohini Flexo I	ack Pv 2	5-04-2025	57,13,000	-	Unsecured	-	-	Yes	-		-	57,13,000		As per Note Below
- 5	Alok Kumar	Saboo 2	3-04-2025	1,88,32,247	-	Unsecured	-	-	Yes	-	-	-	1,88,32,247		As per Note Below
				14,19,77,396	10,16,27,037					99.03			4,03,50,359	-	

Notes:
The claims are admitted on basis of verification based on the data / documents shared by the claimant and documents / data shared by SBoD / erstwhile Promoter of Corporate Debtor. The RP has verified the claims and shared requisite queries with claimants / SBoD for their responses, and conducted the verification based on their responses.